

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 130
TO BE ANSWERED ON 17.07.2017

ADDITIONAL DAYS OF WORK UNDER MGNREGA IN ANDHRA PRADESH

130. SHRI C. M. RAMESH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Andhra Pradesh has been identified as one of the drought-affected States and it was decided to give additional 50 days work under MGNREGA during 2017-18;
- (b) whether the State has been requesting to provide 50 additional working days to all districts; and
- (c) how much funds have been released to the State under MGNREGA, so far?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The provision of additional employment over and above 100 days per household under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in drought notified areas is allowed by the Ministry of Rural Development on the recommendations of the Ministry of Agriculture and Farmers' Welfare. For the Financial Year 2017-18, no such proposal seeking funds/additional employment over and above 100 days in drought prevailing areas has been received from the State Government of Andhra Pradesh, in the Ministry.

(c): During the current Financial Year 2017-18 (as on 13.07.2017) an amount of Rs. 3285.15 crore has been released to Andhra Pradesh for implementation of MGNREGS.
